

(2025) 10 SH CK 0018

Sikkim HC

Case No: Writ Petition (C) No. 43 Of 2025

M/S Zuventus
Healthcare Limited

APPELLANT

Vs

Union Of India And
Others

RESPONDENT

Date of Decision: Oct. 28, 2025

Hon'ble Judges: Meenakshi Madan Rai, J

Bench: Single Bench

Advocate: Gita Bista, Sangita Pradhan

Judgement

Meenakshi Madan Rai, J

Heard on I.A. No.01 of 2025, which is an application filed by the Petitioner seeking to amend the Writ Petition by insertion of Article 227 of the Constitution of India.

Not opposed.

Let steps be taken accordingly.

I.A. No.01 of 2025 stands disposed of.

The matter be fixed on 27-11-2025.